

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - II,  
MUMBAI

C.P. 330/14/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **07.06.2018**

NAME OF THE PARTIES: Ghatge Patil Automobiles Ltd.

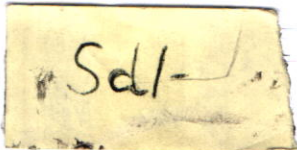
SECTION OF THE COMPANIES ACT: 14 OF COMPANIES ACT, 2013

---

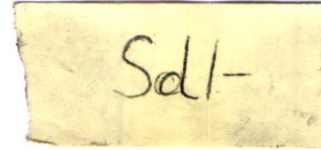
**Order**

29. C.P. 330/14/(MB/2018)

Wrongly on Board.



V. NALLASENAPATHY  
Member (Technical)  
Date ; 07.06.2018



BHASKARA PANTULA MOHAN  
Member (Judicial)